

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 107  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt. Ltd.

Vs.

Ninex Developers Ltd.

.... Applicant/petitioner

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 12.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN,  
HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Rakesh Kumar, Ms. Preeti Kashyap and Ankit Sharma Advocates for the RP.

Mr. Sinha Shrey Nikhilesh, Swastik Verma and Nayan Dubey, Advocates for Applicants

For the respondent

Mr. Niranjana S. Rao, Advocate for R44, R45 & R46 in IA/363(PB)/2020, and for R31 IA/56(PB)/2021.

Mr. Manish Paliwal, Advocate Vikas Kumar For the Directors Ex-Management

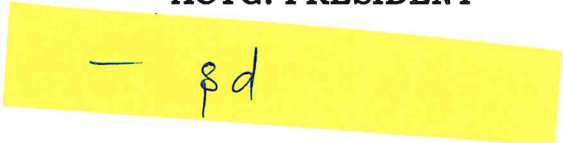
Mr. Bharat Mukkar and Abhayveer Sharma for DMI Finance

**ORDER**

**IA-2809/2021:-**

List on 11.08.2021.

Aarti  
  
**(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

12.07.2021  
Aarti